

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 143 OF 2016 &
IA NO. 310 OF 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Mokia Green Energy Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Aditya Grover
Mr. Arjun Grover
Mr. Sehjuil Mehta for R.2

Mr. Sakesh Kumar for R.3

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 11.05.2017 after serving copy on the other side.

List the matter on **12.07.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt